

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 115 of 2013

Dated : 30th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1

ORDER

Mr. Rutwik Panda, the learned counsel undertakes to file Vakalatnama on behalf of the Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 04.09.2013 after serving copy on the other side.

Notice has been served on other Respondents but nobody has represented on behalf of other Respondents.

Post the matter on **06.09.2013**.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**